

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 547 OF 2001

STATE OF U.P.

Appellant (s)

VERSUS

BASANT BALLABH PANDEY Respondent(s)  
(With appln(s) for exemption from filing O.T. and office report )

Date: 19/11/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE H.S. BEDI

For Appellant(s) Mr.S.K.Dwivedi,Addl.A.G.  
Mr.S.Wasim A.Qadri,Adv.  
Mr.J. Ahmed Khan,Adv.  
Mr.Anuvrat Sharma,Adv.

Mr. Pramod Swarup,Adv.(NP)

For Respondent(s) Mr. Vijay Panjwani,Adv.

Ms. Rachana Srivastava ,Adv

UPON hearing counsel the Court made the following  
ORDER

Registry is directed to give a copy of the report as also copy of the statements of the children to the learned counsel for the parties, after opening the sealed cover.

Put up after one week.

[ Meenu Sethi ]  
Court Master

[ Usha Sharma ]  
Court Master